

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**IA 752 of 2020 in CP(IB) 268 of 2018**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2021**

Name of the Company: HDFC Bank Ltd  
V/s  
Dhaval Jitendrakumar Mistry RP For  
Poggenamp Nagarsheth Powertronics  
Pvt Ltd  
Section 60(5) of the IBC, 2016.

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
|--------------|-------------------------------|--------------------|-----------------------|------------------|

1.  
2.

**ORDER**

**(through video conferencing/physical)**

Mr. Arjun Padhiyar, Advocate appeared on behalf of Mr. Arpit Singhvi, Advocate for the Applicant and requesting for time.

Mr. Kiran Shah, PCA appeared on behalf of Respondent and requesting time to file reply.

Two weeks' time is granted to the Respondent to file reply by serving advance copy to the other side.

List the matter on 01.06.2021



**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

Dated this the 31st day of March, 2021



**MANORAMA KUMARI  
MEMBER JUDICIAL**